

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 129

CP No. 132/ND/2013  
TP/198(CH)2017

**IN THE MATTER OF:**

Mrs. Rashmi Vaish

...Petitioner

Vs.

M/s Gupta Metal Sheets Ltd.

...Respondent

**Under Section:** 241(2), CA 2013

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 30.08.2024.

Sd/-

Court Officer

Preeti  
19.07.2024